

FORM A
PUBLIC ANNOUNCEMENT
(Regulation 14 of the Insolvency and Bankruptcy Board of India (Voluntary
Liquidation Process) Regulations, 2017)

**FOR THE ATTENTION OF THE STAKEHOLDERS OF PARMANAND OVERSEAS
LIMITED**

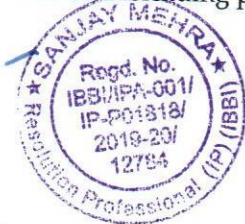
1	Name Of Corporate Person	Parmanand Overseas Limited
2	Date Of Incorporation Of Corporate Person	25/11/2009
3	Authority Under Which Corporate Person Is Incorporated	Registrar Of Companies
4	Corporate Identity Number Of Corporate Person	U01111DL2009PLC196373
5	Address Of The Registered Of Corporate Person	B-20, Lawrence Road, Industrial Area, New Delhi DL 110035 IN
6	Liquidation Commencement Date Of Corporate Person	22/11/2021
7	Name, Address, Email Address, Telephone Number And The Registration Number Of The Liquidator	Name- Sanjay Mehra Add: B-11, 3rd Floor, Geetanjali Enclave, New Delhi - 110017 E-Mail ID-sanjay.mehra64@gmail.com Tel- 9871692592 Reg. No- IBBI/ IPA - 001/ IP-P01818/ 2019-2020/ 12784
8	Last Date For Submission Of Claims	22/12/2021

Notice is hereby given that **Parmanand Overseas Limited** has commenced voluntary liquidation on 22nd November, 2021 .

The stakeholders of **Parmanand Overseas Limited** are hereby called upon to submit a proof of their claims, on or before 22nd December, 2021 to the liquidator at the address mentioned against item.

The financial creditors shall submit their proof of claims by electronic means only. All other stakeholders may submit the proof of claims in person, by post or by electronic means. Submission of false or misleading proofs of claim shall attract penalties.


Sanjay Mehra
(Liquidator)



Date-25/11/2021

Place: New Delhi